

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 27 OF 2019 & IA No. 1719 OF 2018 & IA No. 1112 OF 2019

Dated: 16th October, 2019

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **12.12.2019**.

Court Master

NR